Gokulakrishnan, Shri A.K. Selvaraj, Dr. R. Lakshmanan, Shrimati Vijila Sathyananth, Shri S.R. Balasubramoniyan, Shri A. Vijayakumar and also Shri R.S. Bharathi, Shri Tiruch Siva, Shrimati Kanimozhi and Shri T.K.S. Elangovan. I suggest to all these Members to immediately withdraw from the House as per the traditions and customs of the House. The House is adjourned to meet after fifteen minutes.

The House then adjourned at twelve minutes past two of the clock.

The House reassembled at twenty-eight minutes past two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: It is a small request. ...(Interruptions)... Just one minute. ...(Interruptions)... It is a small request from the Chair again that since you have been named, kindly withdraw and go outside. ...(Interruptions)... Please. ...(Interruptions)... सदन को चलाने की हर मुमिकन कोशिश के बाद अगर यह स्थिति है तो मैं पून: आधे घण्टे के लिए सदन को 3 बजे तक स्थिगित करता हूं।

The House then adjourned at twenty-eight minutes past two of the clock.

The House reassembled at three of the clock, MR. DEPUTY CHAIRMAN in the Chair.

## REQUEST TO ALLOW THE HOUSE TO FUNCTION

MR. DEPUTY CHAIRMAN: I have just a small request... (Interruptions) Just wait for a minute. Kindly allow me to speak..... Please go back to your seats and allow the House to function ...(Interruptions)... यह उच्च सदन है। सदन में अनेक महत्वपूर्ण काम पड़े हुए हैं। जम्मू-कश्मीर से लेकर there are several important issues pending before us. So, my request is, please go back to your seats. I am just requesting you to go back to your seats. There are several important works to do ...(Interruptions)... मेरे सामने कोई विकल्प नहीं है कि इतने महत्वपूर्ण काम होने के बाद भी उच्च सदन में जहां और गरिमा की अपेक्षा की जाती है ...(व्यवधान)... लोक सभा चल रही है और हम कोई काम नहीं कर पा रहे हैं। मैं आपसे पुनः अनुरोध करूंगा कि प्लीज़ अपनी जगह पर जाएं और राज्य सभा में काम होने दें। प्लीज़ ...(व्यवधान)...

संसदीय कार्य मंत्रालय में राज्य मंत्री; तथा सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री विजय गोयल): सर, मैं सरकार की तरफ से यह स्पष्ट कर देना चाहता हूं कि स्वयं जल परिवहन मंत्री जी यहां पर आए और उन्होंने कहा कि मैं इनकी समस्या पर अपना वक्तव्य देना चाहता हूं। यह वक्तव्य वह है, जिससे कि सदस्यों की संतुष्टि हो सकती है, लेकिन यह बड़े दुख की बात है कि आप लोगों ने और कुछ पार्टी के सदस्यों ने श्री नितिन

जयराम गडकरी जी, जो Minister of Water Resources हैं, उनको अपनी बात इस सदन में नहीं रखने दी। सरकार यह चाहती है ...(व्यवधान)... हम किसी भी विषय के ऊपर चर्चा करने के लिए तैयार हैं। ...(व्यवधान)... Sir, I want to ask why they have not allowed Shri Nitin Jairam Gadkari, the Water Resources Minister, to give his statement about the problems they are raising..(Interruptions).. Therefore, I am requesting all of them to go to their seats. The Government is ready to discuss each and every issue, and we have very important Agenda with us, including the Proclamation of President's Rule in Jammu and Kashmir under Article 356 of the Constitution. Please pass that Statutory Resolution also ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Again, I will request you to go back to your seats and allow the House to function. ...(Interruptions)... Then, there is no option.

SHRI Y. S. CHOWDARY (Andhra Pradesh): Sir, you bring the House in order ...(Interruptions)...

श्री उपसभापतिः हम तो हमेशा से चाहते हैं कि हाउस ऑर्डर में चले, पर यह नहीं हुआ। आज माननीय चेयरमैन ने कहा और मैं रिक्वेस्ट करता हूं कि उनके आदेश के अनुरूप आप बाहर जाए। Let the House function. प्लीज़ ...(व्यवधान)... प्लीज़ ...(व्यवधान)... मेरे पास इसके अलावा कोई विकल्प नहीं है कि मैं हाउस को स्थगित करूं। ...(व्यवधान)...

The House stands adjourned till 11.00 a.m. on Thursday, the 3rd January, 2019.

The House then adjourned at four minutes past three of the clock till eleven of the clock on Thursday, the 3rd January, 2019.